

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(1)न्याय/2014

जयपुर दिनांक: 31.08.2020

::आदेश::

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश संवर्ग के निम्नांकित अधिकारीगण को अपने पदीय कर्तव्य के अतिरिक्त उनके नाम के सम्मुख अंकित रिक्त पद पर अग्रिम आदेशों तक एतद्वारा नियुक्त/पदस्थापित किया जाता है।

S.No.	Name of officer with present post SARVA SHRI/MS. :	Name of the vacant posts of which the Presiding Officer appointed in addition to his/her own duties
1.	RAJENDRA KUMAR SHARMA-III JUDGE, FAMILY COURT NO. 2, BIKANER	JUDGE, FAMILY COURT NO. 1, BIKANER
2.	MAHENDRA SINGH SISODIA DISTRICT & SESSIONS JUDGE, DUNGARPUR	JUDGE, FAMILY COURT, DUNGARPUR
3.	RAVINDER KUMAR DISTRICT & SESSIONS JUDGE, JAISALMER	JUDGE, FAMILY COURT, JAISALMER
4.	SIYA RAGHUNATH DAN DISTRICT & SESSIONS JUDGE, JALORE	JUDGE, FAMILY COURT, JALORE
5.	GIRIJESH KUMAR OJHA JUDGE, M.A.C.T., JHUNJHUNU	JUDGE, FAMILY COURT, JHUNJHUNU
6.	DEEPAK PANDEY JUDGE, FAMILY COURT NO. 2, KOTA	JUDGE, FAMILY COURT NO. 1, KOTA

Note-

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which direction of higher Court for time bound disposal of case shall be decided on priority basis.

राज्यपाल की आज्ञा से

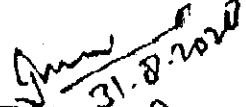


प्रमुख शासन सचिव

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प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 3623 दिनांक 31.08.2020 के क्रम में।
2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. रक्षित पत्रावली।

  
31.8.2020  
संयुक्त शासन सचिव

**RAJASTHAN HIGH COURT, JODHPUR**

**No.Estt.b2(v)1/WA/2020/3672**

**Date : 02.09.2020**

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court, Jodhpur/ Bench, Jaipur.
  - 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
  - 3.P.S. to All Hon'ble Judges at Jodhpur.
  - 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
  - 5.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
  - 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
  - 7.The Accountant General, Rajasthan, Jaipur.
  - 8.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
  - 9.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
  - 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
  - 11.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Family Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
  - 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
  - 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell/RJS Leave/  
Jr.Actt./Building Cell

  
**REGISTRAR GENERAL**